

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

1) IA/3246/2022
C.P. (IB)/1398(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.11.2022**.

NAME OF THE PARTIES: Autade Sugars Private Limited
VS
FABTECH SUGAR LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

IA/3246/2022

Counsel appearing for the Applicant is directed to issue notice to the Respondent. The Applicant shall file service affidavit along with copy of notice sent to the Respondent, original postal receipt, track report, E-mail, etc. at least two days before the next date of hearing in hard copy directly with the court officer.

The Registry is also directed to issue notice to the Respondent and shall submit service report along with notice copy sent to Respondent, postal receipt, track report/acknowledgement.

List this application on **06.12.2022**.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/